1	2	3	4	5
15.	Maharashtra		8605	8605
16.	Manipur		730	730
17.	Meghalaya		500	500
18.	Mizoram		300	300
19.	Nagaland		200	200
20.	Orissa		0	0
21.	Punjab	296	1506	1802
22.	Rajasthan	406	10523	10929
23.	Sikkim		300	300
24.	Tamil Nadu		7000	7000
25.	Tripura		3132	3132
26.	Uttar Pradesh		2000	2000
27.	Uttarakhand	46	1164	1210
28.	West Bengal		9093	9093
29.	Andaman and Nicobar		42	42
30.	Dadra and Nagar Haveli			0
31.	Daman and Diu			0
32.	Delhi			0
33.	Lakshadweep			0
34.	Puducherry			0
35.	Chandigarh			0
	Total:	748	158003	158751

Swajaldhara in Maharashtra

†3490. SHRIY.P. TRIVEDI: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of proposals submitted by the State Government of Maharashtra to the Central Government under 'Swajaldhara' scheme during the last three years and the demand of funds made; and
- (b) the details of proposals approved by the Centre and the funds granted to Maharashtra?

[†]Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (MS. AGATHA SANGMA): (a) and (b) Only in the year 2002-03, project proposals were obtained from the nodal agencies of States/UTs and cleared by Government of India under Swajaldhara scheme. Balance proposals which had been received in the Government of India and could not be considered in the year 2002-03, were returned to respective State Governments for consideration on priority as per the Swajaldhara Guidelines issued in June, 2003 within the allocated amount communicated to the State for the year 2003-04. All projects during 2003-04 and subsequent years were approved by the respective District Water and Sanitation Committee (DWSC)/State Water and Sanitation Mission (SWSM). As such, no application from district/State level, including Maharashtra has been submitted to the Central Government. No fund has also been released to Maharashtra for new proposals in the last three years.

Monitoring of works under PMGSY

3491. SHRI BIRENDRA PRASAD BAISHYA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Government has entrusted any department or agency to monitor the quality of construction work and materials used on roads under the Pradhan Mantri Gram Sadak Yojana (PMGSY) in North Eastern States including Backward Districts as well as criteria fixed in this regard with specific target for completion of work;
 - (b) if so, the details thereof;
 - (c) if not, the reasons therefor;
- (d) whether Government has any plan of repairing roads within 2-3 years of its completion constructed under PMGSY and damaged by floods and heavy traffic movement; and
 - (e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) and (b) In order to ensure that projects executed under Pradhan Mantri Gram Sadak Yojana (PMGSY) conform to the prescribed quality standards programme guidelines envisage three tier quality monitoring mechanism. The first two tiers of the Quality Control Structure are overseen by the State Quality Coordinators, appointed by the State Governments. The first tier of quality monitoring mechanism is in-house quality control at the level of the executing agencies. Field laboratories are established by the Contractors and mandatory tests on the quality of material and workmanship are conducted under the supervision of Programme Implementation Units (PIUs). Quality Control Handbooks have been prescribed and test records are maintained by the PIUs in the prescribed Quality Control registers. The second tier provides for quality monitoring by the State Governments through independent State Quality Monitors (SQMs). SQMs are deployed for ensuring that quality related issues are properly being attended to by the first tier. The Third tier of this arrangement consists of quality monitoring of works through random inspections by independent National Quality Monitors (NQMs).